

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

W.P. (C) .TMP No.204 OF 2020

PETITIONER

SUDHAKARAN.P, AGED 58 YEARS,S/O LEKSHMIKUTTY,
RESIDING AT VAZHAPPALLIVILAYIL, KALLELIBHAGAM,
P.O.KALLELIBHAGAM, KOLLAM DISTRICT.KERALA PIN -690519

BY ADV.SRI P.K.RAMKUMAR

RESPONDENTS :

1. STATE OF KERALA
REPRESENTED BY SECRETARY TO THE PUBLIC WORKS DEPARTMENT
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM PIN- 695 001
2. BHARATH PETROLEUM CORPORATION LTD, REP BY ITS
TERRITORY MANAGER (RETAIL) IRUMPANAM INSTALLATION
IRUMPANAM, ERNAKULAM- 682309.
3. THE CHIEF ENGINEER PUBLIC WORKS DEPARTMENT,
THIRUVANANTHAPURAM PIN-695001.
4. THE DISTRICT COLLECTOR, KOLLAM,
CIVIL STATION KOLLAM-691013
5. THE ADDITIONAL DISTRICT MAGISTRATE,
OFFICE OF THE DISTRICT COLLECTOR, KOLLAM-691013.
6. V.N.DEVARAJAN, AGE AND FATHERS NAME NOT KNOWN,
VALIYAPARAMBIL, GRAMAM ENNAKADU P.O.
CHENGANNUR, ALAPUZHA-689624.
7. THE DISTRICT SUPERINTENDENT OF KOLLAM
SP OFFICE KOLLAM.PIN 691 001

BY SRI.K.P.HARISH, GOVT.PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No. 204 of 2020

Dated this the 28th day of April, 2020

ORDER

Notice to the 6th respondent before admission. Learned Government Pleader takes notice on behalf of respondents 1, 3, 4, 5, and 7. Sri.M.Gopikrishnan Nambiar, learned Standing Counsel takes notice on behalf of the 2nd respondent.

There shall be an interim order staying Ext.P1 for a period of three weeks. The writ petition is not being admitted since the 2nd respondent seriously oppose the claim of the petitioner. Post the writ petition for further consideration on 18.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONER'S EXHIBITS:

Exts.1: True copy of the no objection certificate issued by 5th respondent
dt.27.11.19.

Exts.2: True copy of the Government order number 46/2019/PWD
dt.22.10.19